

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2885
ANSWERED ON:12.12.2006
VALUATION SYSTEM IN EXAMINATIONS
Adhalrao Patil Shri Shivaji;Verma Shri Ravi Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Supreme Court has given direction to put in place a zero defect valuation system in the school board and other higher level examinations to ensure that the examiners are really equipped for the job as reported in the Hindu dated November 22, 2006;
- (b) if so, whether the Union Government has issued instructions to the States to comply with the orders of Supreme Court; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

- (a) : The Hon'ble Supreme Court, while disposing of an appeal preferred by the Orissa Secondary Education Board, has given such directions, as reported in Hindu dated 22nd November, 2006.
- (b) & (c) : No, sir. No such instructions have been issued. Since State Boards are under the control of respective State Governments, it is for them to take a decision in the matter.